

Annexure-7 Name of the corporate debtor:Basandari Bottlers Provate Limited; Date of commencement of CIRP 20.02.2026; List of creditors as on: 13.08.2026													
List of operational creditors (Government Dues)													
(Amount in ₹)													
Sl. No.	Department	Government	Details of claim received		Details of claim admitted				Amount of contingence-nt claim	Amount of any Mutual dues, that may	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Employees' Provident Fund	Ministry of Labour & Employment	05-06-2026	6,15,617		Unsecured Operational Creditor	No	-	-	-		6,15,617	In view of the latest judgments by Hon'ble Supreme Court and Hon'ble NCLAT regarding the EPFO Dues under CIRP, the EPFO claim is under verification. The Resolution Professional has sought legal opinion and shall update List of Creditors after obtaining the same.
2	O/o Deputy Commissioner - State Taxes and Excise , Mandi, HP	Ministry of Finance	05-06-2026	6,98,95,531	4,55,39,364.00	Unsecured Operational Creditor	No	-	-	-		2,43,56,067	Amount of 2,43,46,067 is under verification due to the appeal submitted by the department
	TOTAL			7,05,11,148	4,55,39,364.00			-	-	-	-	2,49,71,684.00	-